

elephants and rhinos and their habitat is being implemented.

- (iv) Raids are carried out by the Wildlife Authorities whenever information of illegal trading in wild animals reaches them.
- (v) A network of Wildlife Sanctuaries and National Parks has been set up for conservation of wild flora and fauna. Financial assistance is provided by the Central Government for development of National Parks and Sanctuaries on request from the State Governments.
- (vi) International trade in endangered species of animals and articles made thereof is regulated under the provisions of the Convention of International Trade in Endangered Species of Wild Fauna and flora (CITES).
- (vii) Regional and sub-regional offices of Wildlife Preservation have been set up mostly at the main export centres of the country to prevent smuggling of wildlife products.
- (viii) Cooperation of Police, Boarder Security Force, Coast Guard and Army is also taken in apprehending the poachers and illegal traders.
- (ix) A scheme of eco-development has also been launched to reduce the biotic pressure on the area and winning over the support of local people to the aspect of wildlife conservation.

Central Warehousing Corporation

6051. SHRI BOLLA BULLI RAMAIAH: Will the Minister of FOOD be pleased to state:

(a) whether the Central Warehousing Corporation has decided to promote overseas warehousing outfit with the equity participation of NRIs;

(b) if so, the details thereof;

(c) whether offers from US and UK has been received;

(d) if so, the action taken by the Government thereon; and

(e) the States where these warehousing projects are likely to be undertaken?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) No, Sir.

(b) to (e). In view of (a) above, these questions do not arise.

Centre for Cultural Resources and Training

6052. PROF. SAVITHRI LAKSHMANAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have set-up any task force to spread the message of culture among the teachers;

(b) if so, whether the efforts made by the Centre for Cultural Resources and Training in this regard are proving good to the task force; and

(c) if so, what are the norms for such selection?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) No, Sir. The Schemes of "Propagation of Culture" and "Interlinking of Education with Culture" are however being implemented through the Centre for Cultural Resources and Training (CCRT), New Delhi.

(b) The training being imparted by the Centre for Cultural Resources and Training (CCRT) in the field of Cultural Education has proved very useful and there is great demand from the State Governments and Union Territories to expand the intake of teachers.

(c) The final selection of teachers for training is made by the Centre. The teachers are sponsored by the State Governments and Union Territories depending upon the content of the Course and suitability of teachers.

Stoppage at Tenali Junction

6053. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of RAILWAYS be pleased to state:

(a) whether several representations have been received for providing stoppage of G.T. and Navjeevan Express Trains at Tenali Junction in Andhra Pradesh; and

(b) the action being taken in this regard?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) Yes, Sir.

(b) Examined but not found justified.

Sugar Zone in Maharashtra

6054. SHRI PRAKASH V. PATIL: Will the Minister of FOOD be pleased to state:

(a) whether the Government have taken any decision to divide Maharashtra into three Zones as per the recommendation of the Bureau of Industrial Costs and Prices for the purpose of Sugar levy price fixation; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) The Bureau of Industrial Costs and Prices (BICP) had recommended that South Maharashtra may be subdivided into two zones - South Maharashtra (Kolhapur, Sangli and Satara districts) and Central Maharashtra (Pune, Nasik, Ahmednagar and Sholapur districts). These recommendations have been accepted by the Government. However, there is no change in North Maharashtra Zone.

Grants to Universities

6055. SHRI PROBIN DEKA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Central Universities at Tezpur and Silchar have become functional;

(b) if so, the total amount released to these Central Universities during 1993-94, separately;